

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:4681  
ANSWERED ON:21.02.2014  
COMPLAINTS RECEIVED BY SEBI  
Abdulrahman Shri

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Securities and Exchange Board of India (SEBT) has received complaints against companies for violation of SEBI guidelines, corporate Governance issues, misappropriation of public money etc.;
- (b) if so, the details thereof along with the nature of complaints received during each of the last three years and current year, company - wise; and
- (c) the action taken by SEBI in this regard, company/entity-wise?

**Answer**

(MINISTER OF STATE IN THE MINISTRY OF FINANCE)  
(SHRI NAMO NARAIN MEENA)

(a), (b), (c) : Information is being collected and shall be placed on the table of the House.